

IN THE HIGH COURT OF JHARKHAND, RANCHI
W.P.(S) No.2606 of 2019.

Mangal Paswan Petitioner

---Vs.---

The State of Jharkhand & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

| | | |
|--------------------------|---|------------------------------------|
| For the Petitioner | : | None |
| For the Respondent-State | : | Mr. Deepak Kumar Dubey, AC to A.G. |

Order No. 5 : Dated 29th June, 2020

None appears for the petitioner.

Mr. Deepak Kumar Dubey, the learned A.C. to learned Advocate General appears on behalf of the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

In spite of best efforts made by Court Master, connectivity with the petitioner has not been made.

Three weeks' time is allowed for removing the defects.

Post the matter thereafter.

(Sanjay Kumar Dwivedi, J.)